

फा. न. / F. No. QA-12015/23/2021-QA-FSSAI
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
गुणवत्ता आश्वासन प्रभाग/ Quality Assurance Division
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक /Date: 20 June 2025

आदेश/Order

विषय: "प्रोकॉम लेबोरेटरी, नेशनल बल्क हैंडलिंग कॉर्पोरेशन प्राइवेट लिमिटेड, नवी मुंबई" के निलंबन को रद्द करने के संबंध में।

Subject: Revocation of Suspension of "Procomm Laboratory, National Bulk Handling Corporation Private Limited, Navi Mumbai"-reg

दिनांक 25 मार्च, 2025 के एफएसएसएआई कार्यालय आदेश के क्रम में, मेसर्स प्रोकॉम लेबोरेटरी, नेशनल बल्क हैंडलिंग कॉर्पोरेशन प्राइवेट लिमिटेड, नवी मुंबई (एफएसएसएआई पंजीकरण संख्या 55/डब्ल्यू/एफएसएसएआई/2021) का निलंबन तत्काल प्रभाव से रद्द किया जाता है:

In continuation to FSSAI Office Order of dated 25th March, 2025, the suspension of M/s. Procomm Laboratory, National Bulk Handling Corporation Private Limited, Navi Mumbai (FSSAI Reg. No. 55/W/FSSAI/2021) is hereby revoked with immediate effect:

2. यह आदेश सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।
This issues with the approval of Competent Authority.

(डॉ. सत्येन कुमार पंडा)
(Dr. Satyen Kumar Panda)
सलाहकार (गुणवत्ता आश्वासन)
Advisor (Quality Assurance)
एफएसएसएआई, नई दिल्ली
FSSAI, New Delhi

प्रति/ To

1. Procomm Laboratory, National Bulk Handling Corporation Private Limited,
Navi Mumbai

Copy to:

1. State Food Safety Commissioners (All States/UTs)

2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Regional Director, FSSAI regional Office
6. CITO FSSAI, New Delhi